

Notice

Learned counsel for the parties may please note that the following cases pertaining to National Insurance Company Ltd., New India Assurance Company Ltd., Oriental Insurance Company Ltd., UPSRTC and Private Company and other cases will be taken up in the National Lok Adalat on 12.12.2015 (Saturday) in the High Court, Allahabad at 10:00 A.M.

ADDITIONAL LIST

Court No. 50

National Insurance Company Ltd.

S.N	F.A.F.O. NO.	Parties Name	Appellant	Respondent
1.	1980/2002	National Insurance Company Ltd. Vs Abhishek Singh and others	S.K. Mehrotra	R.S. Maurya
2.	331/2011	Smt. Krishna Devi Vs Smt. Laxmi and others	Ram Surat Patel	
3.	2911/2003	National Insurance Company Ltd. Vs Smt. Rashmi Jain and others	K.S. Amist	
4.	2910/2003	National Insurance Company Ltd. Vs Nemi Chandra Jain and others	K.S. Amist	B.B. Paul
5.	2908/2003	National Insurance Company Ltd. Vs Smt. Katori Devi and others	K.S. Amist	B.B. Paul
6.	288/2011	National Insurance Company Ltd. Vs Smt. Kavita and another	Komal Mehrotr	
7.	1312/2011	National Insurance Company Ltd. Vs Budhua Lohar and others	Saral Srivastava	
8.	1696/2011	Bhupendra @ Bhoopendra Vs Fakruddina and another	Rajesh Kumar Sharma	
9.	(1377)/11	Jaiveer Vs National Insurance Company Ltd. and others	Jitendra Kumar Srivastava	

Court No. 51**The New India Assurance Company Ltd.**

S.N	F.A.F.O. NO.	Parties Name	Appellant	Respondent
1.	2357/2014	The New India Assurance Company Ltd. Vs Shri Saleem and others	Arun Kumar Shukla	D. K. Upadhyay
2.	2362/2014	The New India Assurance Company Ltd. Vs Smt. Sudha and others	Arun Kumar Shukla	R. O. V. S. Chauhan
3.	54/2011	Anil Kumar Shah Vs Raj Kumar Singh and another	Vidya Kant Shukla	Amaresh Sinha
4.	574/2012	The New India Assurance Company Ltd. Vs Smt. Chandrawati Jaiswal and others	Saral Srivastava	
5.	881/2009	The New India Assurance Company Ltd. Vs Smt. Rajkumari and others	Rajeev Chaddha	Ranjeet Saxena
6.	209/1998	The New India Assurance Company Ltd. Vs Sanjay Kumar Rai and others	Ashok Kumar Srivastava	
7.	386/2006	The New India Assurance Company Ltd. Vs Smt. Harmandi and others	Vinay Khare	H.c. Dwivedi
8.	1140/2015	Dilip Sonakar Vs Lallan Prasad Sharma and others	Ashok Pandey	Amit Kumar Sinha
9.	(1486)/11	Shyam Bihari Tiwari Vs Rajnath Yadav and others	Anand Kumar Pandey	Sanjay Kumar

Court No. 53**Oriental Insurance Company Ltd.**

S.N	F.A.F.O. NO.	Parties Name		Respondent
1.	(1335)/11	Awnish Kumar Vs The Oriental Insurance Company Ltd. and others	Durga Prasad	
2.	(434)/1998	The Oriental Insurance Company Ltd. Vs Smt. Neelam Devi and others	Saral Srivastava	S.K. Srivastava
3.	1086/2010	Moradhvaj Singh Vs Smt. Sudha Rani and others	A.K. Umrao	J.P. Singh & M.K. Tiwari
4.	2972/2010	Mahendree Devi and another Vs Mohd Anees Ahmad and others	Rajesh Rai	
5.	1837/2004	The Oriental Insurance Company Ltd. Vs Smt. Suman Shukla and others	Ramesh Singh	Saurabh Srivastava
6.	759/2004	Smt. Sunita Tiwari and others Vs Arun Kumar Gupta alias Arun Prakash Gupta and others	Saurabh Srivastava	Pankaj Rai
7.	487/1998	The Oriental Insurance Company Ltd. Vs Banarsi and others	Rajeev Chaddha	M.P. Srivastava
8.	479/2003	The Oriental Insurance Company Ltd. Vs Ashok Kumar Singh and others	V.K. Birla	S.D. Ojha
9.	80/2010	Saurabh VS The Oriental Insurance Company Ltd. and another	Sharve Singh	Saral Srivastava
10.	16/2010	The Oriental Insurance Company Ltd. Vs Smt. Jashoda and others	V.K. Birla	
11.	1706/2012	The Oriental Insurance Company Ltd. Vs Neebar and others	S.C. Srivastava	S.D. Ojha

12.	516/2005	The Oriental Insurance Company Ltd. Vs Smt. Sushila Kumari and others	P.N. Srivastava	Pradeep Kumar
13.	224/2011	Smt. Sunita Bhatnagar Vs Smt. Shabana Parveen and others	Aklank Jain	
14.	(1747)/11	Gyan Chandra Vs Ashish Gupta and another	Vishwa Ratan Dwivedi	
15.	(1658)/11	Smt. Anisha Begum and others Vs Sri Subhash and another	Madhav Jain	
16.	(1336)/11	Smt. Rajani Maurya and others Vs The Oriental Insurance Company Ltd. and another	Akhilesh Kumar Pandey	
17.	1409/2011	Smt. Saraswati and others Vs M/s Citizen Road Lines and another	Nipun singh	Hamendra Pratap Singh
18.	1896/2011	Manager Meerut Depo Vs Sukkhan and others	A.K. Mishra	Raj Kamal Srivatsava

Court No. 54

UPSRTC

S.N	F.A.F.O. NO.	Parties Name		Respondent
1.	74/2012	UPSRTC Vs Smt. Anju and others (District Meerut)	Ved Byas Mishra	S.D. Ojha
2.	1367/2012	UPSRTC Vs Smt. Suman and others (District Meerut)	J.N. Singh	S.K. Tripathi
3.	1240/2012	UPSRTC Vs Pushpa Shukla (District Meerut)	Bhual Vishwakarma	
4.	3295/2012	UPSRTC Vs Smt. Sushma Shukla and others (District Meerut)	J.N. Singh	Saurabh Srivastava
5.	1142/2012	UPSRTC Vs Shailesh Kumar Shukla (District Meerut)	Bhual Vishwakarma	
6.	1075/2012	UPSRTC Vs Sunny (District Meerut)	J.N. Singh	
7.	1207/2012	Jamshed and others VS UPSRTC and others (District Saharanpur)	Virendra Kumar	
8.	1187/2012	UPSRTC Vs Smt. Geeta Devi and others (District Meerut)	Samir Sharma	Siddharth
9.	1421/2011	UPSRTC Vs Khurseeda Begam and another (District Bijnor)	A.K. Mishra	
10.	1613/2011	Uttarakhand State Road Transport Vs Vishwash Kumar and others (District Saharanpur)	M.M. Sahai	Udai Shankar Mishra
11.	1666/2003	UPSRTC Vs Smt. Pukh Raj Mishra and others (District Ghaziabad)	Samir Sharma	
12.	2229/2003	UPSRTC Vs Ramesh Chandra Ojha and others (District Etawah)	M.M. Sahai	
13.	2145/2003	UPSRTC Vs Satendra Singh alias Satendra Kumar and others (District Ghaziabad)	Samir Sharma	Pankaj Mithal
14.	269/2003	UPSRTC Vs Munnu Singh and another (District Mainpuri)	M.M. Sahai	Mahendra Nath Pandey
15.	2916/2003	UPSRTC Vs Rashmi Jain and others (District Firozabad)	M.M. Sahai	Yogendra Kr Srivastava
16.	3253/2003	UPSRTC Vs Guddi Devi (District Farrukhabad)	M.M. Sahai	

17.	2871/2003	UPSRTC Vs Smt. Atul Gupta and others (District Etawah)	M.M. Sahai	
18.	2599/2009	Smt. Beerbati and others Vs UPSRTC and another (District Ghaziabad)	Komal Mehrotra	Bhawesh Rai
19.	3609/2009	UPSRTC Vs Smt. Rukmani Devi and others (District Meerut)	J.N. Singh	
20.	3674/2009	UPSRTC Vs Smt. Niramala and others (District Meerut)	A.K. Srivastava	B.C. Naik
21.	3603/2009	UPSRTC Vs Smt. Manju Jain and others (District Baghpat)	Rahul Anand Gaur	S.K. Tripathi
22.	469/2011	UPSRTC Vs Smt. Meera Kashyap and others (District Moradabad)	Veshesh Kumar Gupta	Mohd. Wasim
23.	452/2011	UPSRTC Vs Mohd. Ayyub and others (District Moradabad)	A.K. Mishra	Anita Srivastava
24.	(311)/2003	UPSRTC Vs Ravi and others (District Ghaziabad)	Samir Sharma	Alok Kr Srivastava
25.	(648)/2003	UPSRTC Vs Jatan Singh and others (District Ghaziabad)	Samir Sharma	R.P. Singh
26.	1745/2011	UPSRTC Vs Kishwar Jahan and others (District Bijnor)	A.K. Mishra	
27.	1472/2011	UPSRTC Vs Smt. Somati Devi and others (District Moradabad)	A.K. Mishra	
28.	(2042)/2011	Mohammad Naim Vs UPSRTC and another (District Rampur)	Mirza Ali Zulfaquar	V.K. Gupta
29.	1907/2006	UPSRTC Vs Smt. Shashi Devi and others (District Ghaziabad)	Samir Sharma	Dr Hridyawati Mishra
30.	2816/2011	UPSRTC Vs Mahavir Singh and another (District Mainpuri)	M.M. Sahai	
31.	1459/2011	UPSRTC Vs Km. Priya Bhadaoriya and others (District Etawah)	M.M. Sahai	R.K. Porwal
32.	2390/2009	UPSRTC Vs Smt. Rani Devi and others (District Bulandshahar)	Ramanuj Pandey	
33.	2391/2009	UPSRTC Vs Smt. Shakuntala Devi and others (District Bulandshahar)	Ramanuj Pandey	S.K. Tyagi
34.	3484/2009	UPSRTC Vs Mohammad Yasin and others (District Ghaziabad)	M.P.S. Niranjana	
35.	(80)/2010	Smt. Shakuntala Devi and others Vs UPSRTC and others (District Rampur)	Swarn Kumar Srivastava	V.K. Gupta
36.	121/2010	UPSRTC Vs Smt. Chandrawati and others (District Rampur)	A.K. Mishra	S.K. Tyagi
37.	20/2010	UPSRTC Vs Smt. Amarawati and others (District Moradabad)	A.K. Mishra	
38.	3702/2010	UPSRTC and another Vs Smt. Maya Devi and others (District Bijnore)	V.K. Gupta	
39.	2422/2010	UPSRTC Vs Smt. Rajwati Devi and others (District Moradabad)	V.K. Gupta	
40.	2447/2009	UPSRTC Vs Ummed Ali and another (District Ghaziabad)	Ajal Krishna	
41.	2704/2009	UPSRTC Vs Sarjeet @ Teetu (District Ghaziabad)	M.P.S. Niranjana	
42.	2350/2013	UPSRTC Vs Smt. Kiran Lata Kesharwani and others (District Allahabad)	S.K. Mishra	Amit Kumar Sinha
43.	(311)/1996	UPSRTC Vs Smt. Vimlawati Pandey (District Allahabad)	Samir Sharma	
44.	861/2014	UPSRTC Vs Chandani Rai and others (District Mirzapur)	Sunil Kumar Mishra	

Court No. 55**Private Companies and Other Cases**

S.N	F.A.F.O. NO.	Parties Name	Appellant	Respondent
1.	596/2011	ICICI Lombard General Insurance Co. Ltd. Vs Rakesh and others	Rahul Sahai	
2.	1033/2011	The Bajaj Allianz General Insurance Co. Ltd. Vs Smt. Rekha and others	Rahul Sahai	I.P. Singh
3.	(63)/2011	Jagdish Prasad and another Vs Union of India	Shambhavi Nandan	Tarun Verma
4.	1043/1999	Rabindra Pratap Singh Vs Smt. Uma Gupta and another	Brij Raj Singh	Rajesh Kumar
5.	(579)/2010	ICICI Lombard General Insurance Co. Ltd. Vs Shivji and another	Rahul Sahai	Pradeep Kumar
6.	(16)/2010	Provincial Division, Public Works Department Vs Smt. Babli and others	Standing Counsel	
7.	(1399)/15	Mohd. Iliyas and another Vs Chandrakesh @ Chandresh and another	Amit Kumar Chaudhary	
8.	1415/2011	Rahul Gupta Vs Jagdish Singh and others	V.K. Srivastava	
9.	(1656)11	Shyam Babu Vs Sri Raghu Nath Singh and another	Madhav Jain	
10.	1208/2012	Mahendra Singh VS Smt. Ram Devi and another	Dharamvir Singh	V.P. Singh Kashyap

Secretary,
High Court Legal Services Committee,
High Court Allahabad